

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-OCW-69-2020

Ms. Modelama Exports Ltd. Petitioner

V e r s u s

M/s. Trimurti Exports & Others. Respondents.

Mr. Terence Vaz, Advocate for the petitioner.

Mr. J. P. Supekar, Advocate for the Respondent nos.1 to 3.

CORAM: DAMA SESHADRI NAIDU, J.

DATE: 20TH JULY, 2020.

ORDER:

The learned counsel for both the parties submit that they are willing to argue the matter finally on 5/8/2020.

2. Post the matter on 5/8/2020.

DAMA SESHADRI NAIDU, J.

AP/-